

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
STARRED QUESTION NO.*148

TO BE ANSWERED ON THE 8th MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

CASES UNDER POCSO ACT

*148. SHRI JITENDRA CHAUDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of crime cases registered under the Protection of Children from Sexual Offences (POCSO) Act, 2012, alongwith the number of persons arrested, convicted, conviction rate achieved and the action taken against the guilty during each of the last three years and the current year, crime and State-wise;

(b) whether the Government has conducted any study regarding the effectiveness of POCSO Act, if so, the details and the outcome thereof; and

(c) the budgetary allocation made and utilised for implementation of POCSO Act separately during the said period, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*148
FOR 08.03.2016.

(a): The total number of cases reported, cases charge sheeted, cases convicted, cases conviction rate, persons arrested, persons charge sheeted and persons convicted under the Protection of Children from Sexual Offences(POCSO) Act, 2012 during 2014 is enclosed at Annexure-I. As NCRB has started collecting the data since 2014, no data is available for 2013. Data for the year 2015 is being collected by NCRB.

(b): The Protection of Children from Sexual offences Act, 2012 came into force on 14.11.2012. The Act has been in force since the last three years. Therefore a review is not planned at this stage. On 14.01.2016, Ministry of Women & Child Development and National Commission for Protection of Child Rights (NCPCR) jointly held a consultation with all stakeholders responsible for implementing the POCSO Act. During the consultation it was emphasized that there is a need for dissemination of information, creation of awareness and registration of cases under POCSO Act.

(c): No separate budget is allocated for the implementation of POCSO Act.

Cases Reported(CR), Cases Chargesheeted (CCS), Cases Compounded or Withdrawn (CCW), Cases in which Trials were Completed (CTC), Cases Convicted (CON), Conviction Rate (CVR), Persons Arrested (PART), Persons Charge Sheeted (PCST), Persons Convicted (PCVT), Persons Acquitted (PAQT), Persons Discharged by Court (PDIST) under The Protection of Children from Sexual Offences Act, 2012 During 2014

Sl.No.	States/UTs	CR	CCS	CCW	CTC	CON	CVR	PART	PCST	PCVT	PAQT	PDIST
1	Andhra Pradesh	106	52	0	17	1	5.9	113	83	1	40	0
2	Arunachal Pradesh	5	3	0	0	0	-	6	3	0	0	0
3	Assam	311	141	0	5	5	100.0	308	141	5	0	0
4	Bihar	57	46	0	10	4	40.0	72	58	6	6	0
5	Chhattisgarh	417	370	0	65	22	33.8	415	412	22	49	0
6	Goa	4	0	0	0	0	-	2	0	0	0	0
7	Gujarat	118	58	0	0	0	-	117	66	0	0	0
8	Haryana	3	2	0	0	0	-	2	2	0	0	0
9	Himachal Pradesh	22	14	0	0	0	-	19	14	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	-	0	0	0	0	0
11	Jharkhand	31	25	1	6	4	66.7	33	26	4	2	0
12	Karnataka	620	476	1	32	7	21.9	667	570	7	32	0
13	Kerala	439	325	0	17	8	47.1	433	352	8	9	0
14	Madhya Pradesh	126	122	0	26	11	42.3	141	141	11	17	0
15	Maharashtra	190	149	0	8	0	0.0	174	167	0	11	0
16	Manipur	7	1	0	0	0	-	7	1	0	0	0
17	Meghalaya	48	41	0	0	0	-	44	41	0	0	0
18	Mizoram	42	32	0	0	0	-	17	7	0	0	0
19	Nagaland	0	0	0	0	0	-	0	0	0	0	0
20	Odisha	109	73	0	1	0	0.0	100	78	0	1	0
21	Punjab	25	20	0	1	1	100.0	32	24	1	0	0
22	Rajasthan	191	165	0	1	0	0.0	177	177	0	1	0
23	Sikkim	23	18	0	4	1	25.0	23	19	1	1	1
24	Tamil Nadu	1055	575	0	31	5	16.1	1141	643	5	31	0
25	Telangana	25	6	0	0	0	-	35	10	0	0	0
26	Tripura	32	26	0	4	3	75.0	31	26	3	1	0
27	Uttar Pradesh	3637	3042	0	17	9	52.9	6018	4730	14	11	0
28	Uttarakhand	74	58	0	11	4	36.4	70	68	4	7	0
29	West Bengal	1058	650	1	135	12	8.9	864	802	12	197	8
	TOTAL STATE(S)	8775	6490	3	391	97	24.8	11061	8661	104	416	9
30	A & N Islands	0	0	0	0	0	-	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	-	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	-	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	-	0	0	0	0	0
34	Delhi UT	107	64	0	15	3	20.0	93	66	5	13	1
35	Lakshadweep	1	1	0	0	0	-	3	3	0	0	0
36	Puducherry	21	18	0	0	0	-	15	18	0	0	0
	TOTAL UT(S)	129	83	0	15	3	20	111	87	5	13	1
	TOTAL (ALL INDIA)	8904	6573	3	406	100	24.6	11172	8748	109	429	10

Case conviction rate = cases convicted/cases in which trial completed x 100

Source: Crime in India
